

Filing No. BA/8505/2020

Murshid Ansari @ Ghasku & Anr. Vs The State of Jharkhand

Advocate's Name- Aman Shekhar

Note:- Stamp reporting is done without connected H.C. File.

- (i) Signature of the Ld. Advocate at through portion and prayer para differs.
- (ii) Alias name of the petitioner at vak differs from the same at impunged order.
- (iii) Name of the deponent at p. Form and affidavit differs.